

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Sai Regency Power Corporation
Pvt Ltd**

PETITION NUMBER : **IBA/92/2019**

APPLICATION NUMBER : **a) IA(IBC)/1040(CHE)/2022
b) IA(IBC)/1556(CHE)/2023**

ORDER

201)(a) IA(IBC)/1040(CHE)/2022 in IBA/92/2019

Ld. Counsel Ms.Ancy Jacob for the Liquidator/

In this case there is an NCLAT appeal pending and is posted for hearing on 12.07.2024.

Post the application for hearing on **26.07.2024**.

201)(b) IA(IBC)/1556(CHE)/2023 in IBA/92/2019

Ld. Counsel Mr. Surya Teja Nalla for the Respondent No.1

Ld. Counsel Mr. Sanjay for the successful bidder.

In this case there is an NCLAT appeal pending and is posted for hearing on 12.07.2024.

Post the application for hearing on **26.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

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